


ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.08.2019

NAME OF THE COMPANY: Akona Engineering Pvt Ltd V/s M/s SKT Buildcon Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Babita Jain	PCS	opponent	
2.				

CP NO.(IB) 285/ALD/2019

Ms. Babita Jain, PCS for the petitioner/operational creditor and Sh. Satya Prakash Singh, Advocate for the respondent/corporate debtor are present. Learned counsel for the respondent undertake to file Vakalatnama.

PCS for the petitioner filed Affidavit of Service, which is taken on record.

Learned PCS for the petitioner undertake to serve the copy of the petition to the respondent.

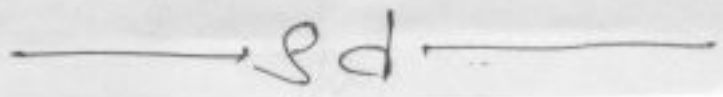
PCS for the petitioner is directed to serve the copy of the petition to the respondent.

Counsel for the respondent seeks time to file reply. Prayer is allowed.

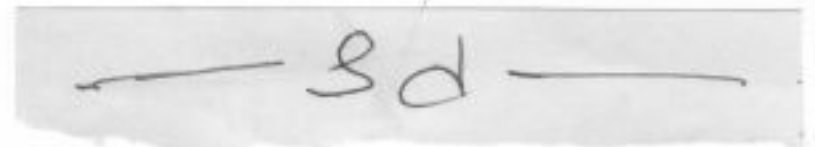
Counsel for the respondent shall file their reply within two weeks by serving an advance copy to the petitioner.

List the matter on 4th September, 2019 for filing reply/withdrawal.

Dated: 20.08.2019



**SAROJ RAJWARE,
MEMBER (T)**



**A.R.K. SINHA
MEMBER (J)**